

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 216
CP No. 34/97-241-242/JPR/2021
Under Section 97-241-242 of
Companies Act, 2013

In the matter of:

Radhey Shyam Sharma

...Petitioner

Versus

Shrimat Mahaveer Buildcon Pvt. Ltd. & Anr.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 12.01.2023.



(Prabhu Dayal Sewda)
Court Officer

December 07, 2022

VG